

Industrial Research

2797. Shri Bhagavati: Will the Minister of Commerce and Industry be pleased to state:

(a) what industrial research activities have been undertaken by Government or the enterprises in the Public Sector for finding out more effective and economical methods of production so that new products can be developed and established products can be improved in quality;

(b) what amount has been spent so far or proposed to be spent for industrial research;

(c) whether Government consider such industrial research essential for dynamic and continued growth of our economy and for increasing the vigour of our competitive enterprise system;

(d) what companies in the private sector have undertaken industrial research and what amount has been spent on such activities; and

(e) what are the research development laboratories in the field of industry?

The Minister of Industry (Shri Manubhai Shah): (a) to (e). It is not possible to collect such detailed information. It is the policy of Government to encourage industrial research in every sphere.

✓ Middle Income Group Housing Scheme, Andhra Pradesh

2798. Shri Madhusudan Rao: Will the Minister of Works, Housing and Supply be pleased to state the total amount of money allotted under Middle Income Group Housing Scheme to Andhra Pradesh for the years 1959-60 and 1960-61 and the amount disbursed during 1959-60?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): A total sum of Rs. 75 lakhs was allocated to the Government of Andhra Pradesh for 1959-60 under the Middle Income Group Housing

Scheme and the Life Insurance Corporation released to the State Government the entire amount before 31st March, 1960. Particulars of the amounts disbursed by the State Government in 1959-60 to applicants have not yet been made available by the State Government.

The State-wise allocation of funds for 1960-61 will be made after the demands have been received from all the States during the current year.

Slum Clearance in Delhi //

2799. Shri Ram Krishan Gupta: Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to Unstarred Question No. 780 on the 2nd December, 1959 and state:

(a) whether Government have considered the request of the Delhi Municipal Corporation for sanction of amount for slum clearance works for 1960-61; and

(b) if so, the results thereof?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) Yes.

(b) A provision of Rs. 150 lakhs has been made in the budget for 1960-61, to be given as financial assistance to the Corporation for the execution of slum clearance/slum improvement work in Delhi.

Indian Expert with W. H. O.

2800. { Shri Ram Krishan Gupta:
Shri D. C. Sharma:
Shri S. M. Banerjee:

Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 755 on the 10th December, 1959 and state at what stage is the question for grant of monetary assistance to the members of the family of Shri Tegh Bahadur attached to the World Health Organisation who was shot dead in Indonesia in September, 1959?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): It is understood from the Delhi office of the World Health Organization that in accordance with the terms of his appointment, the late Shri Tegh Bahadur Chhotani was a participant in the United Nations Pension Fund. Accordingly the U.N. Pension Fund Board have notified the widow of their readiness to pay monthly equivalent of U.S. Dollars 65.63 for herself and U.S. Dollars 75.00 for her children. The Board authorities are dealing directly with the widow in the matter.

2. The estate of the deceased has been paid the equivalent of U.S. Dollars 764.47 assumed due to him from the W.H.O. In addition the W.H.O. had provided the deceased with a commercial policy and the proceeds thereof amounting to Rs. 61,050.13 have also been paid to the widow.

Mystery Box from Warsaw

2801. Shri Ram Krishan Gupta: Will the Prime Minister be pleased to refer to the reply given to Unstarred Question No. 1047 on the 7th December, 1959 and state:

(a) whether the investigations into the "mystery box" received from Warsaw containing a human skeleton have been completed; and

(b) if so, the result thereof?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes.

(b) Further investigations have revealed the following facts. An official of the Ministry of External Affairs who was posted to the Embassy of India, Warsaw, in 1958, consigned 14 pieces of baggage to the 'Hold' of the ship by which he was travelling from Bombay. These packages were unloaded at Marseilles and despatched directly as freight to Warsaw by a

clearing agency. Somehow, an additional package got included in the shipment to Warsaw, so that instead of his 14 packages, the official was presented with 15 pieces on arrival at Warsaw. He, thereupon, disowned the extra box and brought to the notice of the Transit Company the fact that an extra packing case, not belonging to him, had been included among his baggage. The Transit Company brought this fact to the notice of the Clearing Agency, which had despatched the baggage at Bombay.

This particular case was thereupon detained by the Polish Customs, who opened it to find that it contained a human skeleton, wrapped up in old newspapers.

Police investigations have further revealed that an Indian doctor, Shri P. C. Bansal, who was a fellow passenger of the official concerned, and is now reported to be attached to a Hospital in the United Kingdom, had purchased a set of human bones in September, 1958, from the Anatomical Department of the Grant Medical College, Bombay. Dr. Bansal had booked the wooden box containing the bones to travel with him from Bombay to London, but it had been misdirected to Warsaw.

Jute Delegation

2802. Shri Ram Krishan Gupta: Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 770 on the 10th December, 1959 and state:

(a) whether Government have received the report from the Jute delegation; and

(b) if so, the recommendations made?

The Minister of Commerce (Shri Kanungo): (a) Yes, Sir.

(b) A statement is laid on the Table.